

**DEMANDS No. 143—OTHER CAPITAL
OUTLAY OF THE DEPARTMENT OF
COMMUNICATIONS**

"That a sum not exceeding Rs. 75,78,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1968, in respect of 'Other Capital Outlay of the Department of Communications.'

15.44 hrs.

**APPROPRIATION (VOTE ON
ACCOUNT) BILL, 1967.**

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1967-68.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1967-68."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

I also beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1967-68, be taken into consideration."

Mr. Chairman: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part

of the financial year 1967-68, be taken into consideration."

The motion was adopted.

Mr. Chairman: The question is:

"That Clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri Morarji Desai: I beg to move:

"That the Bill be passed."

Mr. Chairman: The question is:

"That the Bill be passed."

Shri S. M. Banerjee (Kanpur): Sir, I want to speak...

Mr. Chairman: I am sorry. That is not allowed now. He should have given previous intimation.

Shri S. M. Banerjee: If there is no time, that is a different matter, and I can understand. But if there is time, then I have a right to speak.

Mr. Chairman: There is no time. So, he may please resume his seat.

The question is:

"That the Bill be passed."

The motion was adopted.

15.46 hrs.

**DEMANDS* FOR SUPPLEMENTARY
GRANTS (GENERAL), 1966-67**

Mr. Chairman: The House will now take up discussion on the Supplementary Demands in respect of the General Budget for the year 1966-67. Hon. Members who have tabled cut motions

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†Introduced/Moved with the recommendation of the President.